

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 19-07-2021 TO 23-07-2021**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	C/50336-50337/2021	51665-51666/2021	20/7/2021	22/7/2021
2	ST/52853/2018	51667/2021	20/7/2021	22/7/2021
3	ST/52855/2018	51668/2021	20/7/2021	22/7/2021
4	ST/53353/2018	51669/2021	20/7/2021	22/7/2021

uploaded in PCF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

*For*  
*26/7/21*

*26.7.21*  
**DEPUTY REGISTRAR**